

**Title :** Resolution regarding approval of recommendations contained in Third Report of Railway Convention Committee.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANGARU LAXMAN): On behalf of Kumari Mamata Banerjee, I beg to move:

"That this House approves the recommendations made in paragraphs 40, 41, 42, 43, 44, 45 and 47 contained in the Third Report of the Railway Convention Committee, 1998 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to Lok Sabha on 21<sup>st</sup> April, 1999. "

MR. CHAIRMAN: The question is:

"That this House approves the recommendations made in paragraphs 40, 41, 42, 43, 44, 45 and 47 contained in the Third Report of the Railway Convention Committee, 1998 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to Lok Sabha on 21<sup>st</sup> April, 1999. "

*The motion was adopted.*

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**15.32 hrs.**